

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
CALCUTTA

OA 1076 of 1996

Date of Order : 24-07-2007

Present : Hon'ble Mr. B.V. Rao, Judicial Member  
Hon'ble Dr. A.R. Basu, Administrative Member

Anil Jana  
-VS-  
S.E. Railway

For the Applicant : None

For the Respondents: Mr. K. Sarkar, Counsel

ORDER

PER MR. B.V. RAO, JM:

When the matter is taken up to-day, none is present for the applicant nor the applicant is present in person nor there is any formal request for adjournment. It is an old case pertaining to 1999. It will be not be appropriate to drag the matter any more.

Hence, the O.A. is dismissed for default.

  
MEMBER(A)

  
MEMBER(J)

DKN